GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2606

TO BE ANSWERED ON THE 2ndAUGUST, 2016/SHRAVANA 11, 1938, (SAKA)

SMUGGLING THROUGH FOREIGN POST OFFICES

2606. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of smuggling of pistols, guns, cartridges etc. through Foreign Post Offices into the country;
- (b) if so, the details thereof; and
- (c) the measures being taken by the Government to curb such smuggling?

 ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (c): Yes, Madam. In the year 2015-16, 46 blank firing pistols, 03 blank firing revolvers, 07 barrels and 2 Pneumatic cylinders were seized by the Customs Department at the Foreign Post Office, Delhi.

The Customs field formations keep constant vigil on the illicit imports/ smuggling through ports, airports, land Custom Stations, Inland Container Depots, Foreign Post Offices and Courier Terminals. The

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Directorate of Revenue Intelligence (DRI) issues alerts and modus operandi circulars from time to time to prevent any kind of smuggling. On detection of smuggling, strict action is taken against the offenders in accordance with the provisions of law.

Further, Rule 87 of the Arms rules 2016 states that a licence shall not be granted for the import or export for re-import of any arms or ammunition through the medium of post office.
